

In the Court of Chief Judicial Magistrate
Bangalore Rural District, Bangalore
Cause list dated 03-07-2021

Morning Session	Afternoon Session
Evidence 1.PCR.251/2021 2.PCR.259/2021 3.PCR.262/2021 4.PCR.263/2021 5.PCR.264/2021	Summons 1.CC.7944/2020 2.CC.8322/2020
Hearing 6.CrI.Misc.297/2017	NBW to accused 3.CC.1427/2015 4.CC.1990/2016 5.CC.10905/2018 6.CC.11991/2018 7.CC.1445/2019 8.CC.2309/2019 9.CC.2711/2019 10.CC.10419/2019 11.CC.2520/2020 12.CC.4055/2020 13.CC.8330/2020 14.CC.9550/2020 15.CC.14651/2020
Steps 7.CC.2864/2016 8.CC.4973/2017 9.CC.8993/2017 10.CC.9856/2017 11.CC.10123/2017	
Summons 12.CC.9677/2017 13.CC.9613/2018 14.CC.2490/2020 15.CC.3806/2020	

Sd/-
Chief Judicial Magistrate.

Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**In the court of II Addl. Chief Judicial Magistrate Court
Bangalore Rural District, Bengaluru.
(Cause List dated on 03-07-2021)**

II ACJM, Bengaluru. 1st Session Evidence/Arguments	II ACJM, Bengaluru. 1st Session Evidence/Arguments
1. CC 3298/2014	1. CC 8354/2018
2. CC 4618/2014	2. CC 8797/2018
3. CC 3345/2015	3. CC 10419/2018
4. CC 7539/2015	4. CC 10564/2018
5. CC 3430/2016	5. CC 3117/2019
6. CC 7282/2016	6. CC 5003/2019
7. CC 7594/2016	7. CC 8157/2019
8. CC 5034/2017	8. CC 11497/2019
9. CC 6418/2017	9. CC 740/2020
10. CC 7022/2017	10. CMISC 139/2020
11. CC 9731/2017	11. CC 3952/2020
12. CC 2013/2018	12. CMISC 17/2021
13. CC 3854/2018	13. CC 7219/2018
14. CC 4010/2018	14. CC 21/2021
15. CC 4086/2018	15. CC 8461/2021

II Addl. Chief Judicial Magistrate,
Bangalore Rural District, Bengaluru.

Note: All the advocates are requested to strictly follow SOP issued by the Hon'ble High Court of Karnataka.